

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:131

ANSWERED ON:02.12.2003

FUNDING TO HOME GUARDS AND OTHER CIVIL DEFENCE FORCES

ALE NARENDRA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have made any assessment about the funding to Home Guards and other civil defence forces;
- (b) if so, the details thereof;
- (c) whether the Government have received any complaints about violation of rules in recruitment to these forces in Delhi and other States; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a)&(b): The expenditure on raising, training and equipping of Home Guards and Civil Defence is shared between the Centre and the States. As per the current financial policy, 50% of the expenditure is reimbursed to the North-Eastern States except Assam. The expenditure reimbursed in respect of other States is 25%. However, in respect of Border Wing Home Guards, the Central Government shares 100% expenditure in respect of Assam, Meghalaya, Tripura and West Bengal and 75% in respect of Gujarat, Punjab and Rajasthan. For this purpose Rs.36 crores are allotted by Government of India for Home Guard and Rs.6 crores for Civil Defence.

(c)&(d): Some complaints were received regarding corruption in the matter of enrolment, re-enrolment and discharge of Home Guards in the NCT of Delhi. Since Home Guards is a State subject, these were forwarded to the Government of NCT of Delhi for appropriate action.